

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1411
ANSWERED ON:05.03.2010
TRAUMA CARE CENTRES
Khatti Shri Nirmal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether a large number of road accident victims are fatal on account of unavailability of timely medical aid;
- (b) if so, the names of the places selected along the National Highways for the setting up of Trauma Care Centres, State/UT-wise;
- (c) the total funds earmarked and allocated for the setting up of each of these centres, State/UT-wise; and
- (d) the details of the modern facilities to be available in these centres?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes.

(b) Trauma centres have been identified along the Golden Quadrilateral, East-West and North-South corridors of the National Highways in States of

- (i) Andhra Pradesh
- (ii) Assam
- (iii) Bihar
- (iv) Gujarat
- (v) Haryana
- (vi) J&K
- (vii) Jharkhand
- (viii) Karnataka
- (ix) Madhya Pradesh
- (x) Maharashtra
- (xi) Orissa
- (xii) Punjab
- (xiii) Rajasthan
- (xiv) Tamil Nadu
- (xv) Uttar Pradesh
- (xvi) West Bengal.

(c) Rs.732.75 crores.

(d) These centres would provide initial evaluation, stabilization and definitive care with full complement of surgeons and nurses. They would be equipped with emergency department, intensive care unit, blood bank, comprehensive diagnostic capabilities and supportive services.